

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2482
ANSWERED ON:08.12.2006
FDI IN REAL ESTATES
Pathak Shri Brajesh;Patil Shri Balasaheb Vikhe

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) Whether there is a spurt in FDI in real estates in the country ;
- (b) If so, the details of the areas where FDIs have been allowed by the Government ; and
- (c) The extent to which FDI in real estates may thwart the activities of land mafia and ensure easy availability of dwelling units to needy at reasonable price ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a): Yes, Sir. The year-wise break up for FDI inflow received during 2003 to April, 2006 is as under :

(Rs. in crores)

Year	FDI inflow received
2003	212.09
2004	641.99
2005	599.76
2006	756.74

(b): FDI has been allowed in the construction development projects including Housing, commercial premises, resorts, educational institutions, recreational facilities, city and regional level infrastructure and township etc.

(c) : The increase in FDI in Real Estate is expected to have salutary effect on the availability of dwelling units at reasonable price.